NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1511/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Gandhar Oil Refinery India Ltd.

V/s.

Bilt Graphic Paper Products Ltd.

S. No. NAME DESIGNATION SIGNATURE

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

8	Ashish Pyasi a/w Umany Thahad 1/6 Phis & Dhis Associates	Advocate for the Corporate Debtor	Omarly (pethal
4 .8	Manaswi Agrawal a/w Mithila Damle	Adv. for Petitioner (operational creditor)	Mary Contract of the Contract

ORDER

CP No.1511/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement has been arrived at, at their request, list this matter for reporting settlement on 6.12.2017.

Sd/-V. NALLASENAPATHY

Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)